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12/11/2001

CA No. 511/95 with OA No. 95/95

Respectable Mr. [redacted] JM
Respectable Mr. N.P. Singh. AM

None present for the applicants in both CAs even on second call

Mr. A.K. Chaturvedi, counsel for the respondent, No. 1
Mr. Anup Kumar, counsel for the State Govt.

It appears that the applicants have lost interest in prosecuting the case further. Both the CAs are accordingly dismissed in default and for non-prosecution.

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